

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

AUCTION NOTICE

ROC.No. 32/2024-APHC VEHICLES

DATE: 31.01.2024

The High Court of Andhra Pradesh has decided to dispose of Bajaj Auto-Rickshaw bearing Registration No. AP-12-L-7086 (Passenger vehicle) by Public Auction in "AS IS WHERE IS CONDITION", as recommended by the Motor Vehicles Inspector, Mangalagiri for condemnation as '**Scrap**'. The details of the above said vehicle are as under.

Sl. No.	Vehicle No.	Make	Month & Year of Manufacture	Date of Registration
1.	AP-12-L-7086	Bajaj Auto-Rickshaw	October & 2011	15.12.2011

Auction will be held on the premises of the High Court of Andhra Pradesh, Nelapadu, Tulluru Mandal, Guntur District on 17.02.2024 at 11:30 a.m.

The interested persons may participate in the auction. The successful bidder shall have to deposit the total bid amount immediately.

The High Court has the discretion to accept or reject the auction sale in favour of anyone.

The interested persons may register their names with the undersigned at 10.45 a.m. on 17.02.2024.

The above Bajaj Auto-Rickshaw is available for inspection at the High Court premises from 11:00 a.m. to 05:00 p.m. on any working day.


21/1/2024
REGISTRAR (PROTOCOL)